

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 338 of 2020

IN THE MATTER OF:

Narendrabhai Jayantilal Shah

...Appellant.

Versus

Lim Fa Pte Ltd.

...Respondent.

Present:

**For Appellant: Mr. Abhijeet Sinha, Mr. Pratiksha Sharma,
Mr. Kunal Kanungo, Mr. Aditya Shukla, Adovcates.**

**For Respondent: Mr. Vijay M. Chauhan, Advocate for R-1.
Mr. Sumit Kansal, Advocate for RP, R-2.**

**ORDER
(Virtual Mode)**

13.01.2021 List this Appeal 'For Admission (After Notice)' Hearing on **19th**
January, 2021.

Respondents who have not filed brief Written-Submissions, may file the same not more three pages before the next date. Copies of Judgments on which, parties want to refer and rely on, may also be filed separately.

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Mr. V.P. Singh]
Member (Technical)**

Basant B./md.